

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 32 OF 2015

AND

APPEAL NO. 47 OF 2015

Dated: 22nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.No. 32 of 2015

Talwandi Sabo Power Ltd.

...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Sujit Ghosh
Mr. Shanshank Shekar
Mr. Krishna Rao

Counsel for the Respondent(s)

: Mr. Nishant Kumar
Mr. Matrugupta Mishra for R-1

Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Subham Arya

A.No. 47 of 2015

Nabha Power Ltd. & Anr.

...Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Aniket Prasoon
Mr. Abhishek Kumar
Ms. Kush Saggi

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-1

Mr. Nishant Kumar
Mr. Matrugupta Mishra for R-2

ORDER

We have heard learned counsel for the Appellants.

List these appeals for further hearing on **23.03.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt